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Title: Introduction of Illegal Immigrants and Overstaying Foreign Nationals (Identification and Deportation) Bill, 2009.

SHRI BAIJAYANT PANDA (KENDRAPARA): Madam, I beg to move for leave to introduce a Bill to provide for identification of illegal immigrants and those foreign nationals who are overstaying in the country or have gone missing after the expiry of their visas and for their deportation to the countries of their origin and for matters connected therewith or incidental thereto.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for identification of illegal immigrants and those foreign nationals who are overstaying in the country or have gone missing after the expiry of their visas and for their deportation to the countries of their origin and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI BAIJAYANT PANDA : I introduce the Bill.

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